### GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.26 TO BE ANSWERED ON 18.07.2022

# DEVELOPMENT OF CAVES IN BORIVALI NATIONAL PARK.

## †26. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of Culture be pleased to state:

- (a) the location-wise details of rare Souvenirs/Monuments/Idols/Caves of Hindu deities belonging to ancient period in the country especially in Maharashtra;
- (b) whether the Government has taken any step or proposes to take steps for formulating new rules as per the present requirement to develop, preserve and beautify the rare Souvenirs/Monuments/Idols/Caves of Hindu deities belonging to ancient period in the country especially in Mandapeshwar Caves situated in Boriwali and Dahisar in Mumbai North Parliamentary Constituency and Kanheri caves in Boriwali National Park and also for immediately repealing rules formulated during British era in this regard;
- (c) if so, the details thereof;
- (d) whether the Government has received request from the representatives of people in May, 2022 in this regard;
- (e) if so, the details thereof; and
- (f) the action taken or proposed to be taken by the Government in this regard?

#### ANSWER

# THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

# (SHRI G. KISHAN REDDY)

- (a) Location-wise details of monuments and sites of National importance in the country including Maharashtra are available on website of Archaeological Survey of India, <<u>https://asi.nic.in</u>>
- (b) All ancient monuments and archaeological sites declared as of national importance
- & including idols and caves are duly conserved, preserved and maintained under the
  (c) provisions of Ancient Monuments and Archaeological Sites and Remains Act 1958
- and Rules 1959 made thereunder.
- (d) No such representation was received regarding change in rules. However, a letter
- to was received in May,2022 requesting installation of a modern statue in Kanheri
- (f) Caves which was replied.

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